

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1600

ANSWERED ON:02.12.2005

UTILIZATION OF FUNDS MEANT FOR RURAL WATER SUPPLY

Gangwar Shri Santosh Kumar;Malhotra Prof. Vijay Kumar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds allocated under Accelerated Rural Water Supply Programme (ARWSP) during the last three years and current year; State-wise;
- (b) the details of norms adopted while allocating the funds under the said programme;
- (c) whether the said funds are not being properly utilized by certain States;
- (d) if so, whether the Government proposes to constitute any monitoring team to ensure the proper utilization of the said funds; and
- (e) if so, the details thereof and the time by which it is likely to be constituted?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA)

(a) The State-wise details of funds allocated under Accelerated Rural Water Supply Programme (ARWSP) during the last three years and current year are given in the Statement annexed.

(b) Under ARWSP (Normal) and ARWSP (Swajaldhara), funds are allocated to the States on a laid down criterion having the following weightage of different parameters

Weightage for	Percentage (%)
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|--|----|
| (i) Rural Population | 40 |
| (ii) States under DDP, DPAP, HADP & special category hill States in terms of rural areas | 35 |
| (iii) Not Covered/Partially Covered villages (at 2:1 ratio) | 15 |
| (iv) Quality affected villages | 10 |

Allocation of ARWSP (DDP) funds is determined in proportion to the number of 'No Safe Source habitations' existing in the areas covered under Desert Development Programme (DDP) of the DDP areas of the seven states - Andhra Pradesh, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Karnataka and Rajasthan.

(c) to (e) Vigilance and Monitoring Committees at State and district levels already exist to ensure proper utilization of funds. The State level Vigilance & Monitoring Committees are headed by the Minister, Rural Development of the concerned State with four Lok Sabha MPs, one Rajya Sabha MP and five MLAs as members. The District level Vigilance & Monitoring Committees are headed by a Member of Parliament elected from the District, with MPs, MLAs of the district as members.

Annexure The Statement referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1600 to be answered on 2.12.2005
Statewise Allocation made under various components of ARWSP(Normal + DDP + Swajaldhara)

(Rs.in lakhs)

S. No.	Name of State	Allocation		
	2002-03	2003-04	2004-05	2005-06

1	Andhra Pradesh	14865.00	14728.07	15393.05	24077.35
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2 Bihar	7406.00	7192.73	8328.98	17556.74
3 Chhattisgarh	2443.00	2163.80	2995.20	5904.97
4 Goa	122.00	119.55	136.04	221.05
5 Gujarat	6699.00	6455.56	8696.44	13968.73
6 Haryana	2946.00	2896.23	2953.48	4101.69
7 Himachal Pradesh	5643.00	5607.19	6115.36	11855.82
8 J & K	12388.00	12395.90	14428.62	22973.60
9 Jharkhand	3063.00	2931.02	3317.12	6334.61
10 Karnataka	12313.00	12709.03	13292.59	19808.99
11 Kerala	3698.00	4149.03	4438.54	6170.65
12 Madhya Pradesh	7159.00	6919.54	8711.49	17301.27
13 Maharashtra	16829.00	17882.15	18906.46	31610.88
14 Orissa	6225.00	6036.28	7799.23	14212.40
15 Punjab	2581.00	2582.79	3166.11	4172.53
16 Rajasthan	26750.00	24217.77	32106.71	48614.72
17 Tamil Nadu	6358.00	5542.22	8243.80	13605.13
18 Uttar Pradesh	13022.00	12618.91	14612.06	28372.10
19 Uttaranchal	3083.00	2999.33	3413.67	6559.12
20 West Bengal	8545.00	7770.90	9591.06	15246.90
21 A & N Islands	13.00	17.63	18.32	34.38
22 Chandigarh	0.00	0.00	0.00	0.00
23 D & N Haveli	7.00	11.75	12.21	22.92
24 Daman & Diu	0.00	0.00	0.00	0.00
25 Delhi	5.00	8.81	9.16	17.19
26 Lakshadweep	0.00	0.00	0.00	0.00
27 Pondicherry	5.00	8.81	9.16	17.19
28 Arunachal Pradesh	4977.00	5409.41	6598.76	9993.61
29 Assam	8407.00	9157.59	11128.36	16851.29
30 Manipur	1826.00	1986.59	2265.86	3430.93
31 Meghalaya	1957.00	2143.96	2608.12	3949.77
32 Mizoram	1398.00	1512.88	1870.25	2831.58
33 Nagaland	1454.00	1583.22	1919.48	2907.91
34 Sikkim	597.00	656.42	788.11	1195.53
35 Tripura	1734.00	1899.93	2313.97	3503.10
TOTAL	184518.00	182315.00	216187.77	357424.65